

FIR No.12120/20
PS. Laxmi Nagar
Applicant: Rashid

09.07.2020

Present: Sh. S. K. Pandey, Ld. Counsel for applicant (through video conferencing).

Vide this order, I shall dispose of the application moved by applicant, seeking release of mobile phone in jamatalashi.

In view of the order passed by Ld. District & Sessions Judge, East District, Karkardooma Courts, Delhi issued in wake of COVID-19 Pandemic, the said application has been placed before the undersigned to be heard through Video Conferencing using CISCO WEBEX application.

Link was sent to the Ld. counsel for the applicant for a conference call scheduled for 11.00 a.m today.

Reply filed by the IO. Same is perused.

Ld. Counsel for the applicant submits that he wants to withdraw the present application due to some technical ground.

Heard.

In view of the abovesaid reason, the present application stands disposed of as withdrawn.

Copy of this order be sent to Ld. Counsel for applicant through electronic mode.

(RENU CHAUDHARY)
MM-04/East/KKD/Delhi/09.07.2020